



\$~5

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 2410/2022 & CM APPL. 6921/2022

DEEPAK KUMAR SINGH Petitioner

Through: Counsel (appearance not given)

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Manish Mohan, CGSC for UOI

Mr. Paramveer Singh, AR(Law) BSF

SI Harendra Singh, SSB

CORAM:

HON'BLE MR. JUSTICE SURESH KUMAR KAIT HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA

> ORDER 16.12.2022

%

- 1. Pleadings are complete.
- 2. Written submissions have already been filed by the petitioner.
- 3. Learned counsel for the respondents seeks time to file written submissions. Let written submissions be filed within four weeks.
- 4. Renotify on 10th May, 2023.

SURESH KUMAR KAIT, J

NEENA BANSAL KRISHNA, J

DECEMBER 16, 2022/ns